

<i>S No</i>	<i>Name of the State</i>	<i>(Rs in lakhs)</i> <i>Eighth Plan (92-97)</i> <i>outlay Recommended by the</i> <i>W G</i>
1	Andhra Pradesh	3500 00
2	Assam	13333 00
3	Bihar	81990 00
4	Gujarat	5881 00
5	Madhya Pradesh	12927 00
6	Maharashtra	26539 00
7	Manipur	3374 20
8	Orissa	102516 00
	Potteru(Central Plan)	415 00
9	Rajasthan	19297 00
10	West Bengal	33133 14
11	Kerala	1000 00
		303490 34
		+ 415 00

(iii) In addition, Minor Irrigation projects are also covered under the Centrally Sponsored Command Area Development Programme in tribal areas. A subsidy to the extent of 50% is given to the Scheduled Castes and Scheduled Tribes many whom reside in backward areas.

(iv) As per the Eighth Plan(1992-97) strategy, installation of sprinkler/drip irrigation system to save water will be given due priority in drought prone areas. Besides, the State Governments also take into consideration drought prone area programme while fixing the priorities for the State as a whole. During the Eighth Plan, encouragement to

conjunctive use of surface and ground water in drought prone areas will continue to be given in addition to subsidy for sprinkler and drip irrigation for better use of water in these areas. Under drought Prone area programme 20% of the annual allocation is earmarked for development of the water resources in the identified water sheds.

Power Projects in Andhra Pradesh

*372 SHRI V SOBHANADREESWARA RAO VADDE Will the Minister of POWER be pleased to state

(a) the latest stage for clearance of

thermal Power projects to be set up at Manuguru and Krishnapatanam in Andhra Pradesh;

(b) whether the Union government have taken adequate steps to supply coal required for proposed Manuguru power project;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI N.K.P.SALVE):(a) The Feasibility Report for the Manuguru super Thermal Power Project Stage-I (2x500MW) proposed to be implemented by the National Thermal Power Corporation (NTPC) was submitted to the Central electricity Authority (CEA) in December, 1987. Further processing of the project is held up because of non-availability of coal. The site for the project has also not been accorded environmental clearance due to proximity to reserve forest.

In regard to Krishnapatanam Thermal Power Station (2x 500MW), the Andhra Pradesh State Electricity Board (APSEB) has not yet submitted the Feasibility Report for techno-economic clearance to the CEA. The project has been accorded environmental clearance in Sept., 1992 subject to certain conditions. However, coal linkage for the projects is yet to be provided. In a meeting held with the officials of Government of Andhra Pradesh by the Ministry of Coal on 1.3.1993, the Andhra Pradesh Government have been advised to examine the prospects of developing captive and dedicated mine and movement of coal from such mine in consultation with APSEB, Singareni Coal Company Limited (SCCL), Coal India Limited, Central Mine planning and Design Institute Limited (CMPDIL) and Railways.

(b) to (d) Coal linkage for the proposed Manuguru STPP was considered by the

long term standing Linkage Committee on 28.10.1991. However, due to non-availability of coal in singareni area, linkage for this project could not be accorded.

Working of Passport Offices

*373. SHRI PAWAN KUMAR BANSAL:
SHRI SYED SHAHABUDDIN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have undertaken any survey on the working of various Regional passport Offices in the country;

(b) if so, the follow-up action taken thereon;

(c) whether some passport offices are manned by inadequate staff, and

(d) if so, the steps taken by the Government in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (d). There is system of regular monitoring and inspection of Passport Offices by the officers of the Ministry of External Affairs. An Annual passport Officers Conference is organised which provides an opportunity for direct interaction between the Passport Officers and officials of the Ministry of External Affairs and other Ministries and Departments of the Government of India.

2. The system of monitoring covers the output and pendency of applications in the Passport Offices; the responses to complaints from the public; the issue of out of turn passports and the position regarding the stock of passport booklets and their usage.